BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company Seri Equipment Finance LtdVersus-Sree Metaliks Ltd.					
Under Section 7		7 IBC	7 IBC		
SI. No.	Name & Designation of Authorized Appearing on behal Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	
Mr. Showall Mike Stor Pehhonen Shullham Hy. 2. ALI Stor Pehhonen 7/11/17					
Rah	ul Anddy , As	Iv } for Edelnie	n. A	2/11/12.	
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ORDER

Ld. Counsel for the Resolution Professional, petitioner and Edelweiss as well as the Ld. Counsel on behalf of Shri Mahesh Agarwal are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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